

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2005/11782/A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Moushumi De,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the 13th December, 2024.

Sub:- **Civil vacation.**

Ref:- Letter No.DJB.I-11/2024/7348, dtd. 07.12.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for permission to avail **civil vacation from 22.12.2024 to 31.12.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 21.12.2024 till the morning of 02.01.2025**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,


Sdl-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2005/11783-11784/A, dated 13.12.2024

Copy to-

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)